

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

① Application No.

208

of 1990

Transfer application No.

Old Writ Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated:

Countersigned:

KBSA
8/11/90
Section Officer/Court Officer.

6/11/90


Signature of the
Dealing Assistant.

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A /O.A./ T.A. / 298 ⁹⁰ 198

P. J. Ramarao Applicant (s).

B. B. Gopinath Adv. for the
Petitioner (s).

Versus

Union of India & Ors Respondent (s).

R. M. Vinay Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS.
		<p>Voluntary Retirement (Copy not. Served)</p> <p>Appointment on compassionate ground</p> <p>RPAO recd from Applicant A. 44. (21.08.)</p> <p>28782/80 At (St- change of file 21820 to 28782/80 due to no one bench is available on 21/82/80)</p> <p>21/8 Common letter issued in case no MAT 278/80 in case 127/82.</p> <p>Ord- 21/8/80.</p>
21/8		

O.A./298/90

(2)

CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

28.8.1990

Mr. B.B. Gogia, learned advocate for the petitioner made a representation that after this petition was filed in the Court, the respondents fulfilled the prayer made in the petition and stated that there is no need to continue the petition. So the petition is disposed of as relief claimed is given.

M M S

(M M Singh)
Administrative Member

(J N Murthy)
Judicial Member

*Mogera